

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
CP/18(AHM)2024

Proceedings under Section 271 & 273 of CA 2013

IN THE MATTER OF:

Vottelerdesignpartners Gmbh & Others
V/s
Apurva Gandhi & Another

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaydeep Mehta, Adv.
For the Respondent :

ORDER

Ld. Counsel for the applicant is directed to serve notice upon concerned respondents.

List for further consideration on 18.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)